

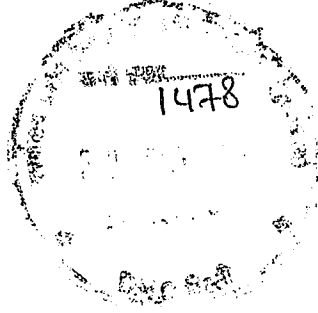
IN THE HIGH COURT OF DELHI AT NEW DELHI

S883-5885

No. ___/DHC/Gaz./G-4/2022

From :-

The Registrar General,
High Court of Delhi,
New Delhi.



Judl. Sec.

P. D. S. J. (H.C.)
22/10/22

To

- (i) The Principal District & Sessions Judge (HQs), THC, Delhi.
- (ii) The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi
- (iii) The Principal District & Sessions Judge (HQs), Family Courts, Dwarka, New Delhi

New Delhi, dated, the 20th, October, 2022

Sub : Nomination of Judicial Officer as Senior Trainers for conducting One Day Referral Judges Training Programme, under the aegis of the Mediation & Conciliation Project Committee, Supreme Court of India (MCPC).

Sir,

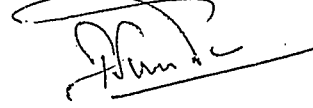
I am directed to forward herewith a copy of e-mail letter dated 14.10.2022 of the Member Secretary, MCPC, Supreme Court of India, New Delhi, on the above subject, and to say that the following officers have been granted permission as Senior Trainer to conduct the One Day Referral Judges Training Programme, under the aegis of the Mediation & Conciliation Project Committee, Supreme Court of India (MCPC), as per the details given below:-

Sl. No.	Name of the Senior Trainer	Date & Venue
1.	Ms. Nirja Bhatia, District Judge (Commercial Court), South East District, Saket, Delhi	19 th November, 2022 at Gauhati, Assam
2.	Mr. Harish Dudani, Judge Family Court, New Delhi District, PHC, Delhi	19 th November, 2022 at, Gauhati, Assam
3.	Mr. Sunil Kumar Aggarwal, Principal Judge Family Court, North-East District, KKD, Delhi	19 th November, 2022 at Gauhati, Assam

Sl. No.	Name of the Senior Trainer	Date & Venue
4.	Ms. Nisha Saxena, District Judge (Commercial Court), Central District, THC, Delhi	19 th November, 2022 at Gauhati, Assam

The concerned judicial officers be informed accordingly.

Yours faithfully,



(Surender Pal)
Deputy Registrar (Gaz.IB)
for Registrar General

Encl: As above

Endst.No. _____/DHC/Gaz/G-4/2022

Dated: October, 2022

Copy forwarded for information and necessary action to: -

1. The Member Secretary, MCPC & OSD (Registrar), Supreme Court of India, New Delhi (Email mcpc@sci.nic.in , Telephone: 011-23115621).
2. The Judge In-charge, Delhi Mediation Centre, Tis Hazari Courts, Delhi.
3. The Registrar General. High Court of Gauhati, Assam (Fax:0361-2735863, 2735867).

Deputy Registrar (Gaz.IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

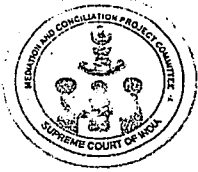
No. 80825 Misc/Trng/Gaz./2022 Dated, Delhi the 27 OCT 2022

Copy forwarded along with its enclosures to the following, for information:-

- 1) Ms. Nisha Saxena, District Judge, Commercial Court, Central District, Tis Hazari Court, Delhi.
- 2) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 3) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 4) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5) The Layers for uploading the same.

(Kaveri Baweja)

Officer-In-Charge (Judicial Branch, HQs)
For Principal District & Sessions Judge(Hqs):Delhi



MEDIATION AND CONCILIATION PROJECT COMMITTEE (MCPC)

Mr. Yajuvender Singh,
Member Secretary, MCPC,
Supreme Court of India

Address:
Room No. 127, 1st Floor, B-Block,
New Additional Complex Building,
Supreme Court of India,
New Delhi-110001.

Telephone: 011-23115621

E-mail: mcpc@sci.nic.in

395/MCPC/2022

Date: 14th October, 2022

The Ld. Registrar General,
Delhi High Court,
Sher Shah Marg,
New Delhi.

Respected Sir,

It is humbly submitted that the following officers of Delhi Higher Judicial Service have been nominated by MCPC as Senior Trainers for conducting One Day Referral Judges Training Programme under the aegis of Mediation and Conciliation Project Committee, Supreme Court of India [MCPC], as per the details given below:

S.No.	Date & Venue	Name of the Senior Trainer
1.	19 th November, 2022 at Guahati, Assam	Ms. Nirja Bhatia (Batch I)
2.	Do	Mr. Harish Dudani (Batch II)
3.	Do	Mr. Sunil Kumar Aggarwal (Batch III)
4.	Do	Ms. Nisha Saxena (Batch IV)

You are, therefore, requested to kindly accord necessary permission to the above-named Judicial Officers.

Thanking you,

Yours sincerely,
Sd/-

Yajuvender Singh,
Member Secretary

Copy to: Judge In-Charge, Delhi Mediation Centre, for information.